

follow the model of the adjoining State.

Shri Harish Chandra Mathur: Is it not the policy of Government to have a uniform scale and pay local allowances to meet local circumstances?

Shri Datar: The principle that Government are following is of better use.

Ex-Hyderabad State's Money in a London Bank

*1066. **Shri Gajendra Prasad Sinha:** Will the Minister of Home Affairs be pleased to state what steps are being taken to recover the sum of over One Million Sterling lying with the West Minster Bank Ltd., London belonging to the ex-Hyderabad State in view of the House of Lords decision that it would not release the money as it would infringe Pakistan's sovereign rights?

The Minister of State in the Ministry of Home Affairs (Shri Datar): The matter is under consideration.

Shri Gajendra Prasad Sinha: May I know whether there is any proposal to bring this matter up in the coming discussion between the Finance Ministers of India and Pakistan?

Shri Datar: Government are considering this matter along certain lines. It will not be in public interest at this stage to disclose those lines.

Shri Kasliwal: It appears from the decision of the House of Lords that it would not be possible to release the money for various reasons, but there are indications in the decision that if an Act of the British Parliament were passed, the money could be transferred to India. May I know whether Government are also considering this question of having an Act of the British Parliament passed?

Shri Datar: Government are considering various lines.

Shri Rameshwar Tantia: In view of the fact that this involves a point of

international law, may I know whether Government are intending to refer it to the Hague Court?

Shri Datar: I would not commit Government at this stage.

Pipe line for the Transport of Crude Oil in Assam

*1067. **Shri Hem Barua:** Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) the name of the firm which is engaged in the survey of routes for a pipe line to be laid to transport crude oil from Naharkatiya and Moran to the refining centre; and

(b) the time by which the consultants' report is expected to be ready?

The Minister of Mines and Oil (Shri K. D. Malaviya): (a) International Petroleum Consultants of U.S.A.

(b) By the end of May 1958.

Shri Hem Barua: The Refinery Location Committee had recommended according to its Proposition No. 1 that a refinery with a capacity of 15 million tons per annum be instituted. But in view of the fact that Government have decided to institute two refineries, may I know in what ratio the capacity of the refineries is going to be divided?

Shri K. D. Malaviya: It is premature for Government to answer this question.

Shri Hem Barua: In view of the fact that the Refinery Location Committee has recommended two patterns of production, one of diesel-oil-red-kerosene-motor spirit bias, and the other of aviation spirit bias, may I know the pattern or patterns of the proposed refineries?

Shri K. D. Malaviya: I may be allowed to say that this supplementary question has no relation to the question asked by the hon. Member.